

(c) Apart from the above NIMZs, a proposal from Government of Gujarat for setting up of NIMZs/Clusters under Mandal-Becharji Special Investment Region location in (i) Ahmedabad and Mehsana districts; and (ii) Ahmedabad district have been received. The Government of Gujarat has been requested to submit the details of land in possession for both the NIMZs. The status of land has to be submitted by the State before the proposal is considered by the Government.

**Pending patent and trademark registration applications**

1305. SHRIMATI RENUKA CHOWDHURY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total number of patent applications and trademark registration requests pending with Government at present;

(b) the reasons for huge pendency of applications; and

(c) the fresh steps taken by Government to bring down the huge pendency of Intellectual Property Rights (IPRs) applications?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The total number of patent applications and trademark registration requests pending, as on 01.02.2016, are 2,37,029 and 5,44,171 respectively.

(b) This pendency is primarily due to shortage of manpower.

(c) The Government has taken several measures to clear the pending applications, which are as under:-

- (i) The Government has sanctioned 373 additional posts in the Patents Wing, including 252 posts of Examiners of Patents and Designs and 76 posts of Controllers of Patents and Designs in the Twelfth Plan under the Plan Scheme for Modernization and Strengthening of Intellectual Property Offices (MSIPOs);
- (ii) The selection process to fill up 458 vacant posts of Examiners of Patents and Designs has already been completed. Besides, as a short-time measure, 263 contractual posts of Examiners of Patents and Designs have also been created;
- (iii) In Trademarks Wing also, 108 additional posts, which include 62 posts of Examiners of Trademarks (TM) and Geographical Indications (GI) and 15 Senior Examiners, have been created under MSIPOs;
- (iv) Recruitment process to 62 vacant posts of Examiners and Senior Examiners of TM and GI has also been undertaken, while 100 contractual posts of Examiners of TM and GI have also been created;

- (v) Amendments have been proposed in both the Patents Rules and Trade Marks Rules to streamline procedures for filing and disposal of applications;
- (vi) Online facility for filing of applications has been strengthened both in Patents and Trademarks Wings so as to reduce the workload at the office and also to save the time of applicants;
- (vii) In order to facilitate the examination work and optimize the speed and quality of examination, number of measures like computerized work-flow, automation and IT enablement in the functioning have been implemented in the Patents and Trademarks offices; and
- (viii) Facilities like dynamic utilities for quick and efficient access to all types of data and information regarding patent and trademarks processing have been created on the official website for the benefit of users.

#### **Inflow of FDI**

†1306. SHRI HARIVANSH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the total Foreign Direct Investment (FDI) in the last two years and the areas in which such investment was made;

(b) the reasons for the manufacturing sector not gathering momentum despite of increase in investment in the said sector and the details of the new employment opportunities created in this sector; and

(c) the details of capital investments made by various countries under 'Make in India' and the amount of benefits derived by the country out of this?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) An amount of US\$ 36.05 billion and US\$ 44.29 billion has been received under FDI inflow during the financial year 2013-14 and 2014-15 respectively. The sector-wise information on FDI inflow is available only for FDI equity inflow and relevant details are given in Statement-I (*See below*).

(b) and (c) The manufacturing sector has witnessed the growth during 2014-15 compared to its previous year. The details of which are as under:

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† Original notice of the question was received in Hindi.